

Rev:84/02

OA 273/97

R.P.Pathak & Ors Vs Union of India & Ors

O R D E R (By circulation)

21.1.2003

HON.MR.JUSTICE R.R.K.TRIVEDI, V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

This application is for review of our order dated 2.7.02 passed in OA 178/97 and OA 273/97. The judgment has been given on the basis of the Full Bench Judgment of Jaipur Bench in case of Aslam Khan Vs. Union of India and Ors. We do not find any error apparent on the face of record calling for our interreference.

The review application is accordingly rejected.

MEMBER (A)

VICE CHAIRMAN

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